GOVERNMENT OF INDIA MINISTRY OF AGRICULTURE & FARMERS WELFARE DEPARTMENT OF AGRICULTURE & FARMERS WELFARE

LOK SABHA STARRED QUESTION NO. 60 TO BE ANSWERED ON THE 06TH FEBRUARY, 2024

TO BE ANSWERED ON THE 00 FEBRUART, 2024

DEMONSTRATION-CUM-SEED PRODUCTION FARM

*60. Dr. Bessetti Venkata Satyavathi :

Will the Minister of AGRICULTURE AND FARMERS WELFARE कृषि एवं किसान कल्याण मंत्री be pleased to state:

(a) whether the Government has established Demonstration-cum-Seed Production (DSP) Farm in the State of Andhra Pradesh;

(b) if so, the details of procedure and pre-requisites for establishment of DSP Farm; and

(c) if not, the reasons therefor?

ANSWER

MINISTER OF AGRICULTURE AND FARMERS WELFARE

कृषि एवं किसान कल्याण मंत्री (SHRI ARJUN MUNDA)

(a) to (c): A statement is laid on the Table of the House.

STATEMENT REFERRED TO IN REPLY TO PARTS (a) to (c) OF LOK SABHA STARRED QUESTION NO. 60 DUE FOR REPLY ON 06TH FEBRUARY, 2024.

(a): Yes, Coconut Development Board, an Autonomous body under the Ministry of Agriculture and Farmers Welfare has established a Demonstration cum Seed Production (DSP) Farm at Vegiwada village, West Godavari district in Andhra Pradesh.

(b): The prerequisite for establishing a Demonstration-cum-Seed Production farm is the availability of land with an extent of 20 to 40 Ha with suitable agroclimatic features for coconut cultivation.

Coconut Development Board has established DSP Farms across the country in lands handed over by different State Government either free of cost or on long lease basis. Once suitable land is available, expert Committees assess the feasibility of establishing the farm and propose to Ministry of Agriculture and Farmers Welfare for consideration. Ministry of Agriculture and Farmers Welfare, Government of India gives the final approval for establishment of new DSP Farm in suitable locations.

(c): Not applicable in light of (b).
